

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

No. HC.VII-21/2008(Pt.)/3948/A

From :- Smti Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The Joint Registrar,  
Gauhati High Court,  
Itanagar Permanent Bench.

Dated Guwahati, 30<sup>th</sup> April, 2024.

Sub:- **Station leave permission.**

Ref:- Your letter No.HC (IB)-VIG/01/2023/348-51 dated 25.04.2024.

Sir,

With reference to the above, I am directed to inform you that Smti. Jaweplu Chai, District & Sessions Judge, Yupia, Papum Pare District has been granted **station leave permission, from the evening of 18.04.2024 till the evening of 21.04.2024**. The next senior most Judicial Officer available at the station would remain in charge of her Court and Office in her absence.

Yours faithfully,

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**

**Memo. No. HC. VII-21/2008(Pt.)/3949-3950/A, dtd. , 30-04-2024**  
Copy to:

1. Smti. Jaweplu Chai, District & Sessions Judge, Yupia, Papum Pare District.
- ✓ 2. The Project Manager, Gauhati High Court, Guwahati.

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**JT. REGISTRAR (VIGILANCE)**  
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